

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

REVIEW APPLICATION NO.170/00052/2017
IN
OA. NO.170/00821/2016

DATED THIS THE 3RD DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

G.Kiran,
S/o B.Gangadaraiah,
Age: 26 years,
Ex.TSCL ON par with
Group 'D' – Bangalore City, RMS,
Bangalore 560023,
Residing at: 12/13,
Deshpande Nagar,
Dodda Bommasandra,
Vidyaranyapuram,
Bangalore – 560097.

...Review Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,
Represented by Secretary
Department of Post,
Dak Bhavan,
New Delhi-110001.
2. Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001.
3. Senior Superintendent (RMS),
Bangalore Sorting Division,
Bangalore – 560 026.

...Respondents

(By Shri K. Gajendra Vasu, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. The basic contentions in the RA are, the decision in upholding the CRC decision, is wrong. Probably he is correct in holding so. But after having done so, at this juncture, we cannot review it and it will be highly improper.

2. RA therefore, lacks merit. Dismissed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the Review Applicant in RA.52/2017

Annexure RA-1: Copy of Hon'ble CAT, Bangalore order dated 20.8.2015 in OA.No.1014/2013.

Annexure RA-2: Copy of Hon'ble CAT, Bangalore order dated 9.6.2017 in OA.No.821/2016.

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